## Annexure-6

## Name of the corporate debtor: Renaissance Corporation Limited; Date of commencement of CIRP: 15.03.2022 List of Creditors as on: 27.05.2022

## List of operational creditors (Employees)

(Amount in Rs)

| SI. | Name of<br>authorised<br>representati<br>ve, if any | Name of Employee | Details of claim<br>received |                   | Details of claim admitted |                 |                         |   | Amount of Amount contingent claim Mutual |       | Amount<br>of claim<br>under | Remark            |          |
|-----|---|------------------|------------------------------|-------------------|---------------------------|-----------------|-------------------------|---|--|-------|-----------------------------|-------------------|----------|
| No. |   |                  |                              | Amount<br>claimed | Amount of claim admitted  | Nature of claim | Whethe r related party? | % of voting share in CoC, if applicable | that<br>may be                           | uucs, | Ciaiiii iiot                | verifica-<br>tion | c if any |
|     |   |                  |                              |                   |                           |                 |                         |   |  |       |                             |                   |          |
|     |   |                  |                              |                   |                           | NIL             |                         |   |  |       |                             |                   |          |
|     |   |                  |                              |                   |                           |                 |                         |   |  |       |                             |                   |          |